

S.No. 711 (P)

S.No. 711 (A)

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(Loktantrik Rastrawadi Party)

लोकतांत्रिक राष्ट्रवादी पार्टी

राष्ट्रीय कार्यालय :- अल्का बिस्कीट कंपाउन्ड, आर्य समाज रोड, सैजपुर बोधा, अहमदाबाद-45.

E-mail : loktantrikrastrawadi@yahoo.com

रेफ. नं. : 571 अ-इ-डी-4/2012

दिनांक 14/09/2012

प्रतिश्री,
मा.सचिवश्री,
निर्वाचन आयोग-भारत सरकार,
निर्वाचन सदन, अशोक रोड,
नई दिल्ली।

विषय : लोकतांत्रिक राष्ट्रवादी पार्टी के वित्त वर्ष पुरा होने पर आयकर विभाग में किये गये ओडिट की रिपोर्ट व उसकी नकल भेजने हेतु।

चुनाव आयोग के संवैधानिक नियमानुसार राजकीय संगठनों के वित्तीय हिसाब प्रस्तुत करने के चुनाव आयोग के निर्देशों का पालन करते हुए लोकतांत्रिक राष्ट्रवादी पार्टी की तरह से हम संगठन के आवक एवं खर्च का वर्ष - 2011 - 12 का आर्थिक हिसाब ओडिट करवाकर दिनांक 08-08-2012 को ओडिट की एक रिपोर्ट आयोग को भेज चुके हैं परंतु आयकर विभाग की रसीद प्राप्त न होने के कारण वह हम नहीं भेज सके। जिससे हम इस पत्र के साथ एवं पुनः ओडिट रिपोर्ट की एक नकल के साथ आयोग को भेज रहे हैं। आयोग द्वारा भेजे गये 14 जुलाई, 2012 के पत्र के संदर्भ में हम यह कहना चाहते हैं, कि हमारे संगठन के संविधान में कोई संशोधन नहीं हुआ है एवं राष्ट्रीय कार्यालय का पता बदलने हेतु हम आयोग द्वारा मांगे गये तमाम दस्तावेज पहले ही भेज चुके हैं, परंतु फिर भी आयोग पुराने पते पर ही पत्राचार करता है। अतः अनुरोध है की आयोग पुराना पता- 25, गोपलपार्क, माया सिनेमा रोड, कुबेरनगर, अहमदाबाद के बजाय संगठन के राष्ट्रीय कार्यालय का नया पता अल्का बिस्कीट, आर्य समाज के पास, सैजपुर बोधा, अहमदाबाद करे। हम आयोग को पता बदलने हेतु नये पते का मालीक का नोआब्जेकशन और म्यु.टेक्नीकल तथा आयोग द्वारा मांगे गये दस्तावेजों की नकल हम पहले ही आयोग को भेज चुके हैं। आयोगने भुतकालमें एक दो पत्राचार नये पते पर किया, परंतु पुनः अम्मेम-मुसना आयोग पुराने पते पर पत्र व्यवहार करने लगा/अतः आयोग से अनुरोध है, की वो नये पते अर्थात अल्का बिस्कीट, आर्य समाज रोड, सैजपुर बोधा, अहमदाबाद- 383245 पर ही पत्र व्यवहार करे।

भवदिय

घनश्यामसिंह

(राष्ट्रीय अध्यक्ष)

National President

Loktantrik Rastrawadi Party

FORM
ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Benefits in Form (ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-4S (SUGAM), ITR-5, ITR-6 transmitted electronically without digital signature].
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year
2012 - 13

| | | | | |
|--|---|---|---------------------------------------|--|
| PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION | Name LOKTANTRIK RASTRAWADI PARTY | | PAN AAAAL5305N | |
| | Flat/Door/Block No 25, | Name Of Premises/Building/Village Gopal Park, | | Form No. which has been electronically transmitted ITR-5 |
| | Road/Street/Post Office Maya Cinema Road, | Area/Locality Kubernagar, | | |
| | Town/City/District ahmedabad | State GUJARAT | Pin 382340 | Status AOP/BOI |
| | Designation of AO (Ward / Circle) ITO WD 6(1) AHM/GUJ/W/106/1 | | | Original or Revised Original |
| | E-filing Acknowledgement Number 483348710070912 | | Date(DD-MM-YYYY) 07-09-2012 | |
| COMPUTATION OF INCOME AND TAX THEREON | 1 | Gross Total Income | 1 | 0 |
| | 2 | Deductions under Chapter-VI-A | 2 | 0 |
| | 3 | Total Income | 3 | 0 |
| | a | Current Year loss, if any | 3a | 0 |
| | 4 | Net Tax Payable | 4 | 0 |
| | 5 | Interest Payable | 5 | 0 |
| | 6 | Total Tax and Interest Payable | 6 | 0 |
| | 7 | Taxes Paid | | |
| | a | Advance Tax | 7a | 0 |
| | b | TDS | 7b | 0 |
| c | TCS | 7c | 0 | |
| d | Self Assessment Tax | 7d | 0 | |
| e | Total Taxes Paid (7a+7b+7c +7d) | 7e | 0 | |
| 8 | Tax Payable (6-7e) | 8 | 0 | |
| 9 | Refund (7e-6) | 9 | 0 | |

VERIFICATION

I, **GHANSHYAM SINGH** son/ daughter of **Singh**, holding permanent account number **AAAAL5305N**

solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income/ fringe benefits and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income and fringe benefits chargeable to income-tax for the previous year relevant to the assessment year 2012-13. I further declare that I am making this return in my capacity as **President** and I am also competent to make this return and verify it.

Sign here

Date **07-09-2012**Place **Ahmedabad**

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

| | | |
|--|--|--|
| Identification No. of TRP | Name of TRP | Counter Signature of TRP |
| | | |
| For Office Use Only Receipt No | Filed from IP address 123.236.197.0 | |
| Date | | |
| Seal and signature of receiving official | | |
| | | AAAAL5305N0548334871007091236DB4557134E41D58CBB8B07A6FD14E3C8FBBA5 |

Please furnish Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The receipt of this ITR-V at ITD-CPC will be sent to you at e-mail address **ca.nazim2009@gmail.com**

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| | | | | |
|--|---|-------------------|------------|-----|
| Pg 1 | LOKTANTRIK RASTRAWADI PARTY | | | 193 |
| 25, Gopal Park, Maya Cinema Road, Kubernagar, ahmedabad Gujarat 382340 | | | | |
| Assessment Year : | 2012-2013 | Prevs.Yr.Ending : | 31/03/2012 | |
| Status : | 07-Association of Person | Return Due Date : | 30/09/2012 | |
| Ward Number : | 6(1) | P.A.N. Number : | AAAAL5305N | |
| Residntl.Status : | Resident | | 04/07/2011 | |
| Return Status : | Original Return | | | |
| Bank Details : | State Bank of India, Bogha, A/c # 32161816813, MICR-380002045 | | | |

STATEMENT OF TOTAL INCOME

| | |
|-----------------------------------|---------|
| BUSINESS & PROFESSION | -550 |
| (As per Annexure) | |
| GROSS TOTAL INCOME | - NIL - |
| TAX PAYABLE | - NIL - |
| SA TAX PAYABLE (Rounded U/s 288B) | - NIL - |

** Last RETURN for A-Yr.2011-2012 Filed on / / vide RECEIPT # in WARD #

BUSINESS & PROFESSION

1 Loktantrik Rastrawadi Party
LOSS As per Profit & Loss A/c

(550)

SCHEDULE-A (Statement of Set-Off of Current Year's Loss U/s 71)

| Head / Source of Income | Income of current year | HP Loss of the current year set-off | Business Loss (other than spec.loss of cur.yr.set-off | Other Sources loss(other than loss from own- ing race-horses | Current Year's income remaining after set-off |
|----------------------------|---------------------------|---|--|---|--|
| | (i) | (ii) | (iii) | (iv) | (v) |
| Salaries | 0 | 0 | 0 | 0 | 0 |
| House Property | 0 | 0 | 0 | 0 | 0 |
| Business | 0 | 0 | 0 | 0 | 0 |
| Short term CG | 0 | 0 | 0 | 0 | 0 |
| Long term CG | 0 | 0 | 0 | 0 | 0 |
| Other Soures | 0 | 0 | 0 | 0 | 0 |

Rajaiwala & Associates
Chartered Accountants

To,
The President,
Lok Tantrik Rastrawadi Party
25, Gopal Park, Maya Cinema Road,
Kuber Nagar, Ahmedabad -

We have audited the attached Balance Sheet of Lok Tantrik Rashtrawadi Party as at 31st March 2011, and also the Income and Expenditure Account and the Cash Flow Statement for the year ended on that date annexed there to.

These financial statements are the responsibility of the Political Party's management. Our responsibility is to express an opinion on these financial statements based on our audit.

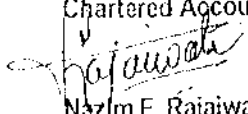
We conducted our audit in accordance with the auditing standards generally accepted in India. Those Standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatement. An audit includes examining, on a test basis, evidence supporting the amounts and disclosures in the financial statements. An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statements presentation.

We believe that our audit provides a reasonable basis for our opinion.

Further, we report that:

- (i) We have obtained all the information and explanations, which to the best of our knowledge and belief were necessary for the purposes of our audit;
- (ii) In our opinion, proper books of account have been kept by the Political Party so far as appears from our examination of those books (and proper returns adequate for the purposes of our audit have been received from the branches not visited by us);
- (iii) The Balance Sheet, Income and Expenditure Account and Cash Flow Statement dealt with by this report are in agreement with the books of account.
- (iv) In our opinion and to the best of our information and according to the explanations given to us, the said accounts give a true and fair view in conformity with the accounting principles generally accepted in India:
 - a) in the case of the Balance Sheet, of the state of affairs of the Political party as at 31st March 2011;
 - b) in the case of the Income and Expenditure Account, of the Surplus/Deficit year ended on that date;
 - c) in the case of the Cash Flow Statement, of the cash flows for the year ended on that date.

For, Rajaiwala & Associates
Chartered Accountants

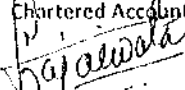

Nazim F. Rajaiwala
Proprietor
M.No. 131829
Firm Reg. No. 130089W



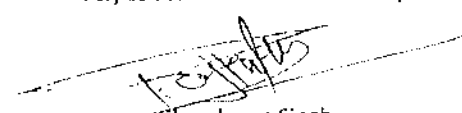
LOK TANTRIK RASTRAWADI PARTY

BALANCE SHEET OF 31st MARCH, 2012

| PARTICULAR | SCHE NO. | AS AT 31.3.2012 RS. |
|----------------------------------|----------|------------------------|
| SOURCES OF FUNDS | | |
| CORPUS FUND | 1 | Nil |
| GENERAL FUND | 2 | -550 |
| EARMARKED FUNDS | 3 | Nil |
| RESERVES | 4 | Nil |
| LOANS/BORROWINGS:- | 5 | Nil |
| Secured | | |
| Unsecured | | 21000 |
| CURRENT LIABILITIES & PROVISIONS | 6 | Nil |
| TOTAL | | 20450 |
| APPLICATION OF FUNDS | | |
| FIXED ASSETS:- | 7 | Nil |
| Tangible Assets | | |
| Intangible Assets | | |
| Capital Work-in-progress | | |
| INVESTMENTS:- | 8 | Nil |
| Long Term | | |
| Current Investments | | |
| CURRENT ASSETS | 9 | 10450 |
| LOANS, ADVANCES & DEPOSITS | 10 | 10000 |
| TOTAL | | 20450 |
| Significant Accounting Policies | | |
| Notes on Accounts | | |

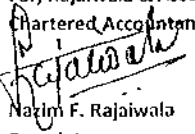
For, Rajaiwala & Associates
Chartered Accountants

Nalin F. Rajaiwala
Proprietor
M.No. 131829
Firm Reg. No. 130089W

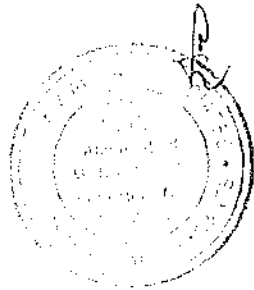
For, Lok Tantrik Rastrawadi Party


Ghanshyam Singh
President

LOK TANTRIK RASTRAWADI PARTY
INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31.3.2012

| INCOME | SCHE NO. | AS AT 31.3.2012 RS. |
|--|----------|------------------------|
| FEE & SUBSCRIPTIONS | 11 | Nil |
| GRANTS / DONATIONS/CONTRIBUTION | 12 | Nil |
| COLLECTION FROM ISSUANCE OF COUPONS/ SALE OF PUBLICATIONS | 13 | Nil |
| OTHER INCOME | 14 | Nil |
| TOTAL (A) | | Nil |
| EXPENDITURE | | |
| ELECTION EXPENDITURE | 15 | Nil |
| EMPLOYEE COSTS | 16 | Nil |
| ADMINISTRATIVE AND GENERAL EXPENSES | 17 | Nil |
| FINANCE COSTS | 18 | 550 |
| DEPRECIATION & AMORTISATION EXPENSES | | |
| OTHER EXPENSES | 19 | Nil |
| TOTAL (B) | | 550 |
| Balance being excess of Income over Expenditure (A- B) Transfers to/from reserves | | -550 |
| Balance Being Surplus (Deficit) Carried to General Fund | | |
| Significant Accounting Policies | | |
| Notes on Accounts | | |

For, Rajaiwala & Associates
Chartered Accountants

Nazim F. Rajaiwala
Proprietor
M.No. 131829
Firm Reg. No. 130089W



For, Lok Tantrik Rastrawadi Party

Ghanshyam Singh
President

LOK TANTRIK RASTRAWADI PARTY

SCHEDULE FORMING PART OF BALANCE SHEET AS AT 31st MARCH, 2012

| PARTICULAR | AMOUNT | 2011-12 |
|--|--------|---------|
| SCHEDULE 1 | | |
| CORPUS FUND | | |
| a) Corpus Fund refers to funds contributed by founders/promoters/ members of the Political Party. | | |
| b) The Opening Balances, Additions and the Closing Balance of the Corpus/Capital Fund should be shown under this head. | | |
| TOTAL: | | Nil |
| SCHEDULE 2 | | |
| GENERAL FUND | | |
| a) Donations/contributions from Companies, individuals/general public should be included under this fund. | | |
| b) This head should also include the funds contributed by the members of the party other than the members referred to in above schedule. | | |
| c) The balance, if any, in the income and expenditure account after appropriation, i.e., surplus/(deficit) is transferred to this fund. | | |
| TOTAL: | | -550 |
| SCHEDULE 3 | | |
| EARMARKED FUNDS | | |
| a) Designated/Earmarked funds are funds set aside by the Political Parties for specific purposes or to meet specific future commitments. | | |
| b) The following should be shown in respect of each of the designated fund :- | | |
| Balance at the beginning of the year | | |
| Additions during the year | | |
| Deductions during the year | | |
| Balance at the end of the year | | |
| c) Disclosures should be made under relevant heads based on selfimposed conditions/restrictions on the grants. | | |
| d) Assets, such as investments, and liabilities related to each designated fund should be disclosed separately. | | |
| TOTAL: | | Nil |

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LOK TANTRIK RASTRAWADI PARTY

SCHEDULE FORMING PART OF BALANCE SHEET AS AT 31st MARCH, 2012

| | | |
|--|--|-------|
| SCHEDULE 4 | | |
| RESERVES | | |
| a) Revaluation reserve | | |
| b) Special reserves | | |
| c) General reserves | | |
| d) Following particulars should be shown in respect of each reserve:- | | |
| (a) Balance at the beginning of the year. | | |
| (b) Additions during the year. | | |
| (c) Deductions during the year. | | |
| (d) Balance at the end of the year | | |
| TOTAL: | | Nil |
| SCHEDULE 5 | | |
| LOANS /BORROWINGS | | |
| SECURED | | |
| TOTAL(A): | | Nil |
| UNSECURED | | |
| GHANSHYAM SINGH | | 11000 |
| PUSHPASINGH RAJPUT | | 10000 |
| TOTAL(B): | | 21000 |
| TOTAL(A+B): | | 21000 |
| SCHEDULE 6 | | |
| CURRENT LIABILITIES & PROVISIONS | | |
| a) Current Liabilities should be classified and disclosed separately as:- | | |
| 1. Creditors | | |
| 2. Statutory Liabilities | | |
| 3. Interest accrued but not due on borrowings | | |
| 4. Expenses Payable | | |
| 5. Other Current Liabilities (specify) | | |
| b) Provisions should be classified and disclosed as follows: | | |
| For retirement benefits | | |
| Others (specify) | | |
| c) Where any item constitutes ten percent or more of the total current liabilities and provisions, the nature and amount of such items may be shown separately and may not be included under the head 'Others' | | |
| TOTAL: | | Nil |

[Handwritten Signature]

LOK TANTRIK RASTRAWADI PARTY

SCHEDULE FORMING PART OF BALANCE SHEET AS AT 31st MARCH, 2012

| | | |
|---|-------------------|-------|
| SCHEDULE 8 | | |
| INVESTMENTS | | |
| LONG TERM INVESTMENT:- | | |
| • Investment made in Government Securities | | |
| • Other approved Securities | | |
| • Others (to specified) | | |
| | TOTAL (A) | Nil |
| CURRENT INVESTMENT:- | | |
| • Investment made in Government Securities | | |
| • Other approved Securities | | |
| • Others (to specified) | | |
| | TOTAL(B) | Nil |
| | TOTAL(A+B) | Nil |
| SCHEDULE 9 | | |
| CURRENT ASSETS | | |
| 1. Inventories | | |
| 2. Receivables:- | | |
| (A) Grants/Donations/ Contributions | | |
| (B) Others (specify) | | |
| (C) Any debts due by the employees of the entity should be separately stated. | | |
| | TOTAL: | Nil |
| 3. Balances with Banks & Post office:- | | |
| With Scheduled Banks | | |
| With Non-scheduled Banks | | 10450 |
| With Post Office | | |
| | TOTAL: | 10450 |
| 4. Cash and Cash equivalents | | |
| 5. Other current assets | | |
| | TOTAL: | Nil |
| SCHEDULE 10 | | |
| LOANS, ADVANCES & DEPOSITS | | |
| 1. Loans & advances to:- | | |
| Staff | | |
| Others | | |
| | TOTAL: | Nil |
| 2. Deposits (other than with bank) | | |
| 3. Others (specify) | | |
| | TOTAL: | Nil |

LOK TANTRIK RASTRAWADI PARTY

SCHEDULE FORMING PART OF THE INCOME & EXPENDITURE AS AT 31st MARCH, 2012

| PARTICULAR | AMOUNT | 2011-12 |
|---|--------|---------|
| <u>SCHEDULE 11</u> | | |
| <u>FEES & SUBSCRIPTIONS</u> | | |
| a) This should be classified and disclosed as follows: | | |
| 1. Entrance Fees | | |
| 2. Annual Fees/Subscriptions from members | | |
| 3. Subscriptions for Publications (if any) | | |
| 4. Others (Specify) | | |
| TOTAL: | | Nil |
| <u>SCHEDULE 12</u> | | |
| <u>GRANTS/DONATIONS/CONTRIBUTIONS</u> | | |
| a. Individual donors | | |
| b. Companies/Organisations | | |
| c. Institutions/Welfare Bodies | | |
| d. Others (Specify) | | |
| TOTAL: | | Nil |
| <u>SCHEDULE 13</u> | | |
| <u>COLLECTION FROM ISSUANCE OF COUPONS/ SALE OF PUBLICATIONS:-</u> | | |
| a. Revenue from issuance of Coupons | | |
| b. Revenue from sale of publications of the party | | |
| TOTAL: | | Nil |
| <u>SCHEDULE 14</u> | | |
| <u>OTHER INCOME</u> | | |
| a. Interest earned | | |
| b. Income from investments in mutual funds etc. | | |
| c. Profit on sale of investments | | |
| d. Profit on sale of fixed assets | | |
| e. Rent received | | |
| f. Other miscellaneous income | | |
| g. Items of material amounts included in miscellaneous income should be separately disclosed. | | |
| TOTAL: | | Nil |
| <u>SCHEDULE 15</u> | | |
| <u>ELECTION EXPENDITURE</u> | | |
| a. Publicity expenses: | | |
| b. Travel expenses of leaders & workers. | | |
| c. Other expenses: | | |
| TOTAL: | | Nil |

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LOK TANTRIK RASTRAWADI PARTY

SCHEDULE FORMING PART OF THE INCOME & EXPENDITURE AS AT 31st MARCH, 2012

| | |
|--|------------|
| SCHEDULE 16 | |
| EMPLOYEE COSTS | |
| a. Salaries and Wages | |
| b. Allowances and Bonus | |
| c. Contribution to Provident and other Funds | |
| d. Employees Retirement and Terminal Benefits | |
| e. Others (specify) | |
| TOTAL: | Nil |
| SCHEDULE 17 | |
| ADMINISTRATIVE AND GENERAL EXPENSES | |
| a. Rents | |
| b. Rates and taxes | |
| c. Communication expenses | |
| d. Printing & stationery | |
| e. Electricity | |
| f. Travelling & conveyance expenses | |
| g. Insurance charges | |
| h. Remuneration to auditors | |
| i. Professional Charges | |
| j. Repair & Maintenance of Building, Furniture & Fixture, Plant & Machinery etc. | |
| k. Others (specify) | |
| TOTAL: | Nil |
| SCHEDULE 18 | |
| FINANCE COSTS | |
| a. Interest on fixed loans | |
| b. Interest on other loans | |
| c. Bank charges | 550 |
| d. Others (specify) | |
| TOTAL: | 550 |
| SCHEDULE 19 | |
| OTHER EXPENSES | |
| | |
| TOTAL: | Nil |